# Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

### Minutes of NC-V Meeting held on 09.06.2011

The Meeting No. 10/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 09.06.2011 in Room No.213 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

SI. No	Name of the representatives & their designation	Department
1	Dr. R.A.Lal, Director	R.O, TC, Noida
2	Sh. Nandlal, Sr. D.O	DIPP
3	Sh. K.C.Meena, Dy. DGFT	DGFT
4	Sh. Kuldeep Singh, Asstt. Director	MSME
5	Sh. J.D.Giri, Nominee, AEPC	AEPC
6	Sh. Pradip Kumar, F.T.D.O	DGFT

MEETING NUMBER : 10/84-ALC3/2011 MEETING DATE : 09.06.2011

Case No.:3/6/84-ALC3/2011	'	Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Approved
HQ File :01/84/050/00026/AM12/		Lic.No/Date:0410122805 23.03.2011	

Decision: The Committee considered the case as per agenda and after deliberations decided to fix the adhoc norms against the advance authorizations issued in this case as per written comments of DC (MSME) vide their U.O No. 37 (5)/14/2011-12/Hosv. dated 08s.06.2011 as detailed below: -

S.	Export Product	Export	Import Item	Qty. allowed
No		Qty.		
1	Ladies trousers made of 100% linen woven fabric, GSM-223+/-10%(Design No. U598)	845 Pcs	100% linen woven fabric bleached PFD, GSM-223+/-10%	2.10 Sq mtrs./ Pc
2	Ladies trousers made of 100% linen woven fabric, GSM-297+/-10%(Design No. U618)	908 Pcs	100% linen woven fabric bleached PFD, GSM-297+/-10%	2.45 Sq mtrs./ Pc
3	Ladies jacket made of 100% linen woven fabric bleached, GSM-297+/-10%(Design No. U619)	301 Pcs	100% linen woven fabric bleached PFD, GSM-297+/-10%	2.74 Sq mtrs./ Pc

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:6/6/84-ALC3/2011	Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Approved
HQ File :01/84/050/00029/AM12/	Lic.No/Date:3010073869 25.03.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

	S.	Export Item	Export	Import item	Qty. allowed
$\parallel_2 \parallel$	No		Qty.		
	1	Dyed and/or printed synthetic	45575	Acrylic fibre	45210.4 Kgs
		blankets made of acrylic fibre	Kgs	tow (15-17	(taking
		and polyester cotton spun		denier)	cue from SION,
		yarn containing 85% acrylic			J-32)
		fibre i.e 38738.750 Kgs and		Cationic dyes	729.2 Kgs.(2% by
		15% polyester cotton spun		of 100%	weight of acrylic
		yarn i.e 6836.250 Kgs		strength	fibre content in
					export item.)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:15/6/84-ALC3/2011	Party Name:LOYAL TEXTILE MILLS LTD	Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Approved
HQ File :01/84/050/00038/AM12/	RLA File :35/24/040/00001/AM12/	Lic.No/Date:3510033418 05.04.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

<u> </u>	<u> </u>			
S.	Export Item	Export	Import item	Qty. allowed
No		Qty.		
1	Trouser with hip	32000	Polyester cotton	@ 2.25 Sq mtrs/ Pc
	pocket made out	Pcs	(40:60) blended dyed	taking cue from relevant
	of poly 40% cotton		woven fabric, , GSM-	SION and Policy
	60% blended dyed		300+/-10%, Width-	Circular No. 34 dated
	woven fabric,		150 Cms.	24.08.2008)
	GSM-300+/-10%		Polyester	Disallowed.(No drawing
	(net content-		reinforcement fabric,	given, Qty. asked for in
	49280 mtrs.) with		GSM-200+/-10%,	linear mtrs.

3		lining of polyester reinforcement fabric, GSM- 200+/-10% (net content-17600 mtrs.)		width-150 Cms.  Tack stud P1 ant silver  Tack stud P2 ant silver  Velcro 25MM black hook of relevant width	Net to net with accountability clause.  Net to net with accountability clause.  Net to net with accountability clause.
				Velcro 25MM black look of relevant width	Net to net with accountability clause.
	2	Trouser with hip pocket made out of poly 40% cotton 60% blended dyed woven fabric, GSM-300+/-10% (net content-50540 mtrs.) with lining of polyester	Polyester cotton (40:60) blended dyed woven fabric, , GSM-300+/-10%, Width-150 Cms.  Polyester reinforcement fabric, GSM-200+/-10%, width-150 Cms.	@ 2.03 Sq mtrs/ Pc taking cue from relevant SION and Policy Circular No. 34 dated 24.08.2008)  Disallowed.(No drawing given, Qty. asked for in linear mtrs.	
		reinforcement fabric, GSM- 200+/-10% (net		Tack stud P1 ant silver  Tack stud P2 ant	Net to net with accountability clause.  Net to net with
		content-17100		silver	accountability clause.
		mtrs.)		Velcro 25MM black	Net to net with
				hook of relevant width	accountability clause.
				Velcro 25MM black	Net to net with
				look of relevant width	<u> </u>
	II .	R.A. shall be advised conditions.	d to take n	ecessary action subjec	t to compliance of other

	Case No.:6/10/84-ALC3/2011		( )		Meet No/Date:10 09.06.2011	Meet No/Date:10/84-ALC3/2011 09.06.2011	
	HQ File :01/84/050/00057/AM12/		1		Lic.No/Date:0610 05.04.2011	Lic.No/Date:0610021491 05.04.2011	
	Decision: The Committed representatives of technical in this case as detailed be	cal authori		. •			ll l
4	Export item	Export Qty.	Import item	Qty. allowed	Qty. to be accounted for in the export item		
	Polyester made up articles (narrow woven fabrics, tape webbing, ribbons, braided cord, twine, ropes	23760 Kgs	Polyester Yarn	24000 Kgs. (with 1% wastage)	Each type & number of each articles to be accounted.		

Case No.:3/10/84-ALC3/2011	'	Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Approved
HQ File :01/84/050/00054/AM12/		Lic.No/Date:0610021608 13.04.2011	

Decision: The Committee considered the case as per agenda and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the advance authorisation issued in this case as detailed below:-

- The items of import may be allowed as per SION G-14 except items at S.No. 16 & 17, wherein 'relevant' word shall be pr-fixed and allowed on net to net basis with accountability clause.
- The item of import at S.No. 11 i.e. additive may be allowed within the overall quantity of catalyst allowed in SION.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/10/84-ALC3/2011		Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Approved		
HQ File :01/84/050/00056/AM12/	RLA File :06/24/040/00005/AM12/	Lic.No/Date:0610021612 18.04.2011			
Decision: The Committee considered the case as per agenda and after deliberations in consultation with					

representatives of technical authorities present in the meeting decided to ratify the advance authorisation issued lin this case as detailed below:-

- The items of import may be allowed as per SION G-9 except items at S.No. 17 & 18, wherein 'relevant' (i) word shall be pr-fixed and allowed on net to net basis with accountability clause.
- The item of import at S.No. 11 i.e. additive may be allowed within the overall quantity of catalyst allowed in SION.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:4/10/84-ALC3/2011	Party Name:SUPERHOUSE LTD.,	Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Rejected
	HQ File :01/84/050/00055/AM12/	RLA File :06/24/040/00007/AM12/	Lic.No/Date:0610021646 19.04.2011	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and obser applicant have neither provided CAD, CAM, Sketch, drawing, design, calculation sheet in respect of all export items nor any justification for asking higher quantitative requirement of inputs. In view of the Committee was unable to finalise the norms and constrained to reject the case.  RA may take suitable consequential action accordingly.				of all the four

	Case No.:10/10/84-ALC3/2011	Party Name:FINPROJECT INDIA PVT LTD	Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Rejected			
	HQ File :01/84/050/00061/AM12/ RLA File :13/24/040/00001/AM12/ Lic.No/Date:1310035189 20.04.2011						
8	on the export side applicant firm hap process alongwith stage-wise wa mentioned in Kgs include only the the above, Committee was unable	red the case as per agenda alongvave neither mentioned total number stage involved therein. Further, it imported input or other indigenous to finalise the norms and constrained consequential action accordingly.	r of export item nor complete is also not known whether the inputs required in the export in the exp	manufacturing ne export Qty.			

	1 3	00.06.2011	Status: Approved
HQ File :01/84/050/00062/AM12/		Lic.No/Date:0210158006 21.04.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization

#### issued in this case as detailed below: -

S. No	Export item	Export	Import item	Qty. allowed
1	Coverall	Qty. 6137	100% combed cotton finished fabric	29846.44
	Dale FR cot LS	Pcs	(CC1357), GSM-260+/-5%, width-59 Cms,	Sq mtrs.
	w/striping- model		Reflective Tape: silver sew on 50MM	704.220 Sq mtrs.
	8114218		Metal stud buttons No.42462- cap 6s 24	Net +1%
			Metal stud buttons No.15290W-Spring 6s	Net +1%
			Metal stud buttons No.13204W- stud 6s	Net +1%
			Metal stud buttons No.10385W- rivet 6s	Net +1%
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	Net +1%
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	Net +1%

The R.A shall be advised to take necessary action subject to compliance of other usual condition.

II .		Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Approved
HQ File :01/84/050/00064/AM12/		Lic.No/Date:0210158005 21.04.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:

	S. No	Export item	Export Qty.	Import item	Qty. allowed
10	1	Coverall FR cot LS grey w/striping-	_	100% combed cotton finished fabric (CC1357), GSM-260+/-5%, width-59 Cms,	15411.180 Sq mtrs.
		model 81062		Reflective Tape: silver sew on 50MM	427 Sq mtrs.
				Metal stud buttons No.42462- cap 6s 24	Net +1%
				Metal stud buttons No.15290W-Spring	Net +1%
				6s	
				Metal stud buttons No.13204W- stud 6s	Net +1%
				Metal stud buttons No.10385W- rivet 6s	Net +1%
				IM#TX 2767 black, YKK, RGMC-5 DA	Net +1%
				O/DA OPE 14 N-anti ND-B	
				IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed	Net +1%
				end.	

The R.A shall be advised to take necessary action subject to compliance of other usual condition.

		5	09.06.2011	Status: Rejected
	HQ File :01/84/050/00063/AM12/	1	Lic.No/Date:5210034915 25.04.2011	
11	on the export side applicant firm Committee felt that because of lar	red the case as per agenda alongwhave not given the splited denierage variation of denier i.e. 20 to 30 and other parameters. Further	age alongwith break up of the stance of the secounting of denieracy	ne same. The ge on export &

chart alongwith stage-wise wastage involved in this case. In view of the above, Committee was unable to finalise

the norms and constrained to reject the case.

RA may take suitable consequential action accordingly.

Case No.:8/10/84-ALC3/2011	Party Name:INDIAN EMPORIUM	Meet No/Date:10/84-ALC3/2011	Status: Approved
		09.06.2011	

	HQ File :01/84/050/00059/AM12/	RLA File :10/24/040/00108/AM11/	Lic.No/Date:1010042690 27.04.2011	
12	Decision: The Committee consideliberations in consultation with ratify the Advance Authorization in other firm by allowing 3% wastag in the export and import item. A committee the transfer of the R.A. shall be advised to take	the representatives of technical ssued in this case on the basis e or as applied by the firm which opy of report is attached for read	Il authorities present in the roof report of team, who visite ever is lower. Weight of Plas ly reference.	meeting decided to d the similar unit of tisole should match

	Case No.:7/10/84-ALC3/2011	Party Name:SWETA CHAUDHRY	Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Rejected		
	HQ File :01/84/050/00058/AM12/   RLA File :02/24/040/00235/AM11/   Lic.No/Date:0210158232   28.04.2011					
13	Decision: The Committee consider on the export side applicant firm hathe justification for use of different drawing, design, calculation sheet norms and constrained to reject the RA may take suitable	ave neither specified the composite kinds of fabric in the export item. It etc in this case. In view of the a	tion of fabrics viz., khaki/black Further, they have also not give bove, Committee was unable	/grey nor given en CAD, CAM,		

II I			Party Name:JIWANRAM SHEODUTTRAI INDUSTRIES PVT.LTD.	Meet No/Date:10/ 09.06.2011	Meet No/Date:10/84-ALC3/2011		
HQ File :01/84/050/00060/AM12/  RLA File :02/24/040/00010/AM12/  Lic.No/Date:0210158233 28.04.2011							
with the		sentatives of te		he case as per agenda alongwith other re thorities present in the meeting decided to	• •		
	S. No	Export item	Export Qty.	Import item	Qty. allow ed		

∥ 1	Coverall Fire	1120	100% cotton fabric color code –94045 SS, GSM-	5312.16 Sq mtrs.
	Master	Pcs	360+/-5%, w idth-150 Cms, finish –F. R	
	Colour-		Reflective Tape: silver Fl. Ret. 50MM	159.590 Sq mtrs.
	Marine blue		Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	Net + 1%
			Spring 201, pioner anti brass, metal stud buttons No15040W	Net + 1%
			Stud 201, anti brass, metal stud buttons No10663W	Net + 1%
		,	Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	Net + 1%
		,	IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	Net + 1%
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	Net + 1%
			Information label-11612 for garment 100x140mm-1094EXF	Net + 1%
			Information label-11612 for garment 100x140mm-1094EXG	Net + 1%
2	Coverall Fire Master Colour-royal	1480 Pcs	100% cotton fabric (sort 13633), color code – 94046 SS GSM-360+/-5%, w idth-150 Cms, finish –F. R	7019.640 Sq mtrs.
	blue		Reflective Tape: silver Fl. Ret. 50MM	210.890 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	Net + 1%
			Spring 201, pioner anti brass, metal stud buttons No15040W	Net + 1%
			Stud 201, anti brass, metal stud buttons No10663W	Net + 1%
			Stud 201, anti brass, metal stud buttons	Net + 1% Net + 1%
			Stud 201, anti brass, metal stud buttons No10663W Rivet –201, 6mm, anti brass, metal stud buttons	
			Stud 201, anti brass, metal stud buttons No10663W  Rivet –201, 6mm, anti brass, metal stud buttons No.10681W  IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B  IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	Net + 1%
			Stud 201, anti brass, metal stud buttons No10663W  Rivet –201, 6mm, anti brass, metal stud buttons No.10681W  IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B  IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE	Net + 1% Net + 1%
			Stud 201, anti brass, metal stud buttons No10663W  Rivet –201, 6mm, anti brass, metal stud buttons No.10681W  IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B  IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.  Information label-11612 for garment 100x140mm-	Net + 1%  Net + 1%  Net + 1%
3	Coverall Fire Master Colour-red	310 Pcs	Stud 201, anti brass, metal stud buttons No10663W  Rivet –201, 6mm, anti brass, metal stud buttons No.10681W  IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B  IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.  Information label-11612 for garment 100x140mm-1094EXF  Information label-11612 for garment 100x140mm-	Net + 1%  Net + 1%  Net + 1%  Net + 1%

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				Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	Net + 1%
				Spring 201, pioner anti brass, metal stud buttons No15040W	Net + 1%
				Stud 201, anti brass, metal stud buttons No10663W	Net + 1%
				Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	Net + 1%
				IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	Net + 1%
				IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	Net + 1%
				Information label-11612 for garment 100x140mm-1094EXF	Net + 1%
				Information label-11612 for garment 100x140mm-1094EXG	Net + 1%
	The R.A	shall be advis	ed to take	necessary action subject to compliance of	other usual conditions.

		· · ·	Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Deferred	
	HQ File :01/84/050/00041/AM12/	I <b>I</b>		Defer Date:07.07.2011	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to defer the case for re-listing on 07.07.2011.				

			Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Transferred	
16	HQ File :01/84/050/00052/AM12/		Lic.No/Date:0310633027 26.05.2011		

Decision: The Committee considered the case as per agenda and relevant details and decided to transfer this case to DES-VII (Norms Committee-VII) for their consideration and necessary action as the similar item is being

dealt by them.

Case No.:2/10/84-ALC3/2011	Party Name:BALAJE INTERNATIONAL CORPN	Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Approved
HQ File :01/84/050/00053/AM12/	RLA File :03/94/040/00085/AM12/	Lic.No/Date:0310633478 30.05.2011	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case on net to net basis with accountability clause as detailed			

<del> </del>	· -				
S.	Export Item		Export	Import item	Qty. allowed
No			Qty.		
1	Articles Apparels (Scarves Caps)	of &	300000 Pcs	Alarm tag (renner M50 RF normal lock cream colour renner-large renner pin red colour)	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	II I	-	Meet No/Date:10/84-ALC3/2011 09.06.2011	Status: Deferred
18	HQ File :01/84/050/00065/AM12/		Lic.No/Date:0510292037 30.05.2011	Defer Date:07.07.2011

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to defer the case for re-listing on 07.07.2011.

#### Manual agenda cases

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Case No.39	M/s Kabadi Shankarsa & Co., Bangalore
NC No.10/AM12	F.No.01/84/162/430/AM11/DES-V
Dated 09.06.2011	Re-fixation of input output norms against advance authorisation No. 0710075450 dated 16.11.2010.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 07.07.2011.

Case No.40	M/s JCT Ltd., Phagwara
NC No.10/AM12	F.No.01/84/50/309/AM11/DES-V
Dated 09.06.2011	Re-fixation of input output norms against advance authorisation
	No. 3010071563 dated 21.12.2010.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that earlier case was decided by NC as per written comments of DC (MSME), wherein calculation was done on basis of weight of uncoated fabric. Now, Committee felt that this calculation should be done on the basis of weight of coated fabric. Accordingly, case has been referred to the representative of DC (MSME) for their recalculation and comments. It was decided to defer the case for re-listing on 07.07.2011.

Case No.41	M/s Kitex Garments Ltd., Kochi
NC No.10/AM12	F.No.01/84/50/309/AM11/DES-V
Dated 09.06.2011	Re-fixation of input output norms against advance authorisation No. 3010071563 dated 21.12.2010.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to

DC (MSME) for their examination and comments. It was decided to defer the case for re-listing on 07.07.2011.

Case No.42	M/s Chinar Forge Ltd., Jallandhar
NC No.10/AM12	F.No.01/84/162/488/AM09/DES-V
Dated 09.06.2011	Re-fixation of input output norms against advance authorisation No. 3010057469 dated 08.08.2008.

Decision: The Committee considered the case as per agenda along with other relevant papers and decided to call for data sheet of Tanaprint ST 160 Xtrme and their Chemical characterisation, Chemical preparation, application procedure and recipe of the same from applicant firm. It was therefore decided to defer the case for re-listing on 07.07.2011.

Case No.43	M/s Fabric Style International, Tamilnadu
NC No.10/AM12	F.No.01/84/50/527/AM05/DES-V
Dated 09.06.2011	Re-fixation of input output norms against advance authorisation No. 3210027023 dated 10.01.2005.

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that firm have not submitted complete justification alongwith details viz., CAD, CAM, drawing, design, calculation sheet, measurement to compute the requirement to input asked for in this case. It was therefore decided to withdraw this case from agenda. Firm may be advised that their case can be considered only when the required documents/details referred above are submitted by them.

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